

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/5240/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 18th June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JHD/1/2024/10/2019 dated 14.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.06.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 16.06.2024 till the evening of 18.06.2024,** has been granted. The Additional District & Sessions Judge, Hailakandi, and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/5241/A, dated , 18-06-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
